

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA

UNSTARRED QUESTION NO. 4018

TO BE ANSWERED ON DECEMBER 23, 2015

INTEGRATED LOW COST SANITATION SCHEME

No. 4018 SHRI BADRUDDIN AJMAL:
 SHRI ANANDRAO ADSUL:
 SHRI DHARMENDRA YADAV:
 SHRI SHRIRANG APPA BARNE:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether the Government has received complaints from various parts of the country regarding malpractices followed in the implementation of Integrated Low Cost Sanitation Scheme (ILCSS) for conversion of dry latrines into twin-pit pour flush latrines and construction of new latrines for the economically weaker sections in the urban areas;
- (b) if so, the details thereof, State-wise;
- (c) the action taken by the Government to check these malpractices;
- (d) the details of the financial assistance provided to each State and UT for implementation of aforesaid scheme during the last three years;

.....contd./-

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- (e) whether the States have requested the Government to increase the prescribed per unit cost and to bear the 90% cost of the unit and if so, the reaction of the Government thereto; and
- (f) the time by which a final decision is likely to be taken in this regard?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN
POVERTY ALLEVIATION

(SHRI BABUL SUPRIYO)

- (a): No, Madam. The Ministry of Housing and Urban Poverty Alleviation has not received any such complaint
- (b)&(c): In view of the above, question does not arise.
- (d): The Integrated Low Cost Sanitation (ILCS) Scheme was a demand driven scheme and it has come to an end on 31st March, 2014. Details of the financial assistance provided to respective States during last three years is enclosed at Annexure-I.
- (e)to(f): As the ILCS scheme has come to an end on 31st March, 2014, there is no proposal to increase the prescribed per unit cost and the quantum of the Central Government assistance for the scheme.

Annexure-I

State/UT-wise details of funds released under the Integrated Low Cost Sanitation (ILCS) Scheme during each of the last three years

Sl. No.	Name of the State	2012-13	2013-14	2014-15
1.	Bihar	—	—	—
2.	Uttar Pradesh	—	—	—
3.	Jammu & Kashmir	—	—	—
4.	Nagaland	—	—	—
5.	Uttarakhand	—	—	—
6.	Maharashtra	19.20	0.42	—
7.	Madhya Pradesh	—	—	—
8.	Tripura	—	—	—
9.	Kerala	—	3.75	0.67*
10.	Rajasthan	—	—	—
11.	West Bengal	—	—	—
12.	Odisha	—	—	—
13.	Jharkhand	—	—	—
14.	Chhattisgarh	—	14.88	—
15.	Manipur	—	—	—
	Total	19.20	19.05	0.67*

*Though the scheme came to an end on 31.3.2014, past liability of the scheme released in 2014-15.